

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**COURT-VI**

**Item No. 103  
IB-797(ND)/2020**

**IN THE MATTER OF:**

**M/s. The System Overseas**

**...PETITIONER**

**Vs.**

**M/s. Bobieri Creazon Fashion Accessories Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 11.09.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor**

**:Mr. Sunil Dalal, Mr. Devashish  
Bhadauria, Advs.**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Due to non-availability of URL and network connections at the time of the hearing, the matter is adjourned to 25.09.2020.

**- Sd -**

**(V.K. Subburaj)  
Member (T)**

**- Sd -**

**(P.S.N. Prasad)  
Member (J)**